

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 20.11.2025

No. 2810A: Hon'ble the Acting Chief Justice has been pleased to appoint Sri Pankaj Kumar Lal, District and Additional Sessions Judge, Muzaffarpur (presently working as O.S.D., Patna High Court, Patna) as Officer on Special Duty (Chief Justice Secretariat), Patna High Court, Patna with effect from the date he assumes charge of his office.

**By order of Hon'ble
the Acting Chief Justice
Sd/- P.K. Malik
Registrar General**

Memo No. 94433-94458 / Dated, Patna the 20.11.2025

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Joint Registrar (Establishment), Patna High Court, Patna/ Officer on Special Duty, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Principal District and Sessions Judge, Muzaffarpur for information and necessary action.

(Sri Lal is directed to make over charge of his office at Muzaffarpur immediately and to join his new assignment soon thereafter.)

(-) For Sri Lal only


Registrar General